

NOTIFICATIONS UNDER REPRESENTATION
OF THE PEOPLE ACT, 1950 AND COM-
PANIES ACT, 1956

विधि, न्याय और कम्पनी कार्य मंत्रालय
में राज्य मंत्री (श्री नरसिंह यादव) :
अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा
पटल पर रखता हूँ :

- (1) लोक प्रतिनिधित्व अधिनियम,
1950 की धारा 9 की उपधारा (2)
के अन्तर्गत अधिसूचना संख्या सा०
भा० 191 (ड) : (हिन्दी तथा
अंग्रेजी संस्करण) की एक प्रति, जो
दिनांक 22 मार्च, 1978 के भारत
के राजपत्र में प्रकाशित हुई तथा
जिसके द्वारा ससदीय तथा विधान
सभाई निर्वाचन क्षेत्र परिसीमन
आदेश, 1976 की अनुसूची 16
में वर्णित निर्वाचन क्षेत्र के आकार
में कतिपय सुद्धिया की गई हैं।

[Placed in Library. See No. LT-
2109/78]

- (2) कम्पनी अधिनियम, 1956 की
धारा 620क की उपधारा (3) के
अन्तर्गत अधिसूचना संख्या सा० सा०
नि० 426 (हिन्दी तथा अंग्रेजी
संस्करण) की एक प्रति, जो दिनांक
1 अप्रैल, 1978 के भारत के राज-
पत्र में प्रकाशित हुई थी तथा जिस
के द्वारा मैसर्स अनृतसर राधास्वामी
फाइनेंस कम्पनी (प्राइवेट) लिमि-
टेड को, जिस का पंजीकृत कार्यालय
उत्तर प्रदेश राज्य में है, "निधि"
घोषित किया गया है।

[Placed in Library. See No. LT-
2110/78].

RE. CALLING ATTENTION

MR. SPEAKER: Calling Attention,
Shri Somnath Chatterjee.

SHRI SOMNATH CHATTERJEE
(Jadavpur): Up till now, we have not
received any statement

THE MINISTER OF AGRICUL-
TURE AND IRRIGATION (SHRI
SURJIT SINGH BARNALA): I was
collecting all the facts; I have collec-
ted the facts....

MR. SPEAKER. I will take it up
at 1 O'Clock. Will that be all right?

SHRI SURJIT SINGH BARNALA:
I have got the statement ready.

MR SPEAKER: Is it a long one?

SHRI SURJIT SINGH BARNALA.
It is three pages.

MR SPEAKER I will take it up
at 1 O'Clock Is it suitable to all the
hon Members?

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): I would suggest 4
O'Clock

MR SPEAKER. We will take it
up at 1 O'Clock

12.01 hrs.

PUBLIC ACCOUNTS COMMITTEE
SEVENTY-THIRD REPORT

SHRI C M STEPHEN (Idukki): I
beg to present the Seventy-third Re-
port of the Public Accounts Commit-
tee on paragraph 48 of the Report of
the Comptroller and Auditor General
of India for the year 1975-76, Union
Government (Civil) on University
Grants Commission relating to the
Ministry of Education and Social Wel-
fare

12 1/2 hrs

COMMITTEE ON PUBLIC UNDER-
TAKINGS

FOURTH REPORT AND MINUTES

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): I beg to present the